

ITEM NO.101

COURT NO.2

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 687/2021

AMAR VIVEK AGGARWAL &amp; ORS.

Petitioner(s)

VERSUS

HIGH COURT OF PUNJAB AND HARYANA &amp; ORS.

Respondent(s)

([ TO GO BEFORE THREE HON'BLE JUDGES ]

IA No. 72029/2021 - EX-PARTE STAY

IA No. 160561/2021 - INTERVENTION APPLICATION

IA No. 34078/2022 - INTERVENTION APPLICATION

IA No. 74976/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 1077/2021 (X)

(IA No. 123819/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(C) No. 754-755/2020 (XVI)

IA No. 140828/2022 - APPLICATION FOR PERMISSION OFF WITHDRAWAL OF  
VAKALATNAMA)IA No. 74621/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 639/2022 (X)

IA No. 114704/2022 - EX-PARTE STAY)

W.P.(C) No. 324/2022 (X)

(IA No. 67238/2022 - EX-PARTE STAY)

W.P.(C) No. 189/2022 (X)

(IA No. 39576/2022 - EX-PARTE STAY

IA No. 39579/2022 - EXEMPTION FROM FILING O.T.)

MA 709/2022 in W.P.(C) No. 454/2015 (PIL-W)

(IA No. 58694/2022 - CLARIFICATION/DIRECTION)

MA 1502/2020 in W.P.(C) No. 454/2015 (PIL-W)

(Attorney General For India

IA No. 45959/2022 - APPEAL AGAINST REGISTRARS ORDER XV RULE 5

IA No. 74393/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 102359/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 75687/2021 - CLARIFICATION/DIRECTION

IA No. 74395/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 72730/2022 - INTERVENTION APPLICATION

IA No. 95642/2020 - INTERVENTION/IMPLEADMENT  
IA No. 95821/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 715/2022 (X)  
(IA No. 125250/2022 - CLARIFICATION/DIRECTION  
IA No. 125251/2022 - EXEMPTION FROM FILING O.T.)

MA 9/2023 (PIL-W)  
(FOR ADMISSION and IA No.57115/2022-APPEAL UNDER ORDER V RULE 3 OF  
SCR 2013)

MA 143/2023 in W.P.(C) No. 454/2015 (PIL-W)  
(FOR ADMISSION and IA No.21625/2023-APPROPRIATE ORDERS/DIRECTIONS)

Date : 15-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Ms. Indira Jaising, Sr. Adv.  
Mr. Mohan.V.katarki, Sr. Adv.  
Ms. Anindita Pujari, AOR  
Mr. Rohin Bhatt, Adv.  
Mr. Paras Nath, Adv.  
Mr. Siddhartha Srivastava, Adv.  
Mr. Abineet Arvind, Adv.  
Mr. Abhineet Arvind, Adv.  
Mr. Maitreya Saha, Adv.  
Ms. Radika Mohapatra, Adv.  
Ms. Radhika Mohapatra, Adv.  
  
Mr. Jaideep Gupta, Sr. Adv.  
Mr. Rauf Rahim, AOR  
Mr. Ali Asghar Rahim, Adv.  
  
Mr. J. P. Singh, Adv.  
Ms. Tanya Sharma, Adv.  
Ms. Bharti Tyagi, AOR  
  
M/S. Delhi Law Chambers, AOR  
  
Mr. Rajat Sehgal, AOR  
  
Mr. Malak Manish Bhatt, AOR  
Ms. Nina R. Nariman, Adv.  
Mr. Rajat Bector, Adv.  
Ms. Geetika Kapur, Adv.

Mr. Milind Kumar, AOR

Mr. A. Lakshminarayanan, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Aruneshwar Gupta, Sr. Adv.

Mr. Vivek Sharma, AOR

Ms. Neelu Sharma, Adv.

Mr. Manish Raghav, Adv.

Mr. Sumit Saddi, Adv.

Mr. Himanshu Singh Dhillon, Adv.

Mr. Rohit Gour, Adv.

Mr. Kartik Hooda, Adv.

Mr. E.vinay Kumar, Adv.

Mr. Raghuvveer Pujari, Adv.

Mr. Jugnu Bhati, Adv.

Mr. Aman Lekhi, Sr. Adv.

Mr. Devvrat, AOR

Mr. Manoj K. Mishra, Adv.

Mrs. Rashmi Malhotra, Adv.

Mr. Puneet Singh Bindra, Adv.

Mr. Sachin Sharma, Adv.

Mr. Abhinav Ramkrishna, Adv.

Mr. Vishal Prasad, Adv.

Ms. Meenakshi Chauhan, Adv.

Mr. Aakarshan Aditya, Adv.

Ms. Anzu K. Varkey, Adv.

For Respondent(s)  
SCBA

Mr. Vikas Singh, Sr. Adv.

Mr. Pradeep Kumar Rai, Sr. Adv.

Ms. Rachana Srivastava, Sr. Adv.

Ms. Sonia Mathur, Sr. Adv.

Mr. Brijender Chahar, Sr. Adv.

Mr. Dinesh Kumar Goswami, Adv.

Mr. Vikas Pahwa, Sr. Adv.

Mr. Ranji Thomas, Sr. Adv.

Mrs. Yugandhara Pawar Jha, AOR

Ms. Deepeika Kalia, Adv.

Mr. Keshav Khandelwal, Adv.

Mr. Aditya Kaul, Adv.

Mr. Reepak Kansal, Adv.

Ms. Seema patnaha, Adv.

Mr. Kumar Gaurav, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Vikas Gupta, Adv.

Ms. Anjali Chauhan, Adv.

Mr. Upendra Mishra, Adv.

Ms. Nandani Gupta, Adv.

Mr. Satbir Singh Pillania, adv.

Ms. Sangeeta Singh, Adv.

Mr. Sibbo Sankar Mishra, AOR  
Mr. Niranjan Sahu, Adv.  
Mr. Umakant Misra, Adv.  
Mr. Sunil Mund, Adv.  
Ms. Apoorva Sharma, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.  
Mr. Ashok Mathur, AOR  
Mr. Manpreet Kaur Bhalla, Adv.  
Mr. Karan Thakur, Adv.

Mr. Purvish Jitendra Malkan, AOR  
Ms. Dharita Purvish Malkan, Adv.

Mr. Merusagar Samantaray, AOR

Mr. Anandh Kannan N., AOR

Mr. S Prabakaran, Sr. Adv.  
Dr. Ram Sankar, Adv.  
Mr. G Jai Singh, Adv.  
Mr. Yusuf, AOR

Mr. Prashant Singh, AOR  
Mr. Siddharth Agrawal, Adv.

Mr. Ashutosh Ghade, AOR

Mr. Manan Mishra, Sr. Adv.  
Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Mukesh Kumar Maroria, AOR

Mrs. Nandini Gore, AOR

Mr. Pai Amit, AOR

Mr. Anirudh Sangneria, AOR

Dr. Joseph Aristotle S., AOR

Ms. Mayuri Raghuvanshi, AOR  
Mr. V. P. Singh, Adv.  
Mr. Vyom Raghuvanshi, Adv.  
Mr. Akshat Singh, Adv.  
Ms. Dacchita Shahi, Adv.

Mr. Avinash Sharma, AOR

Mr. S Wasim A Qadri, Sr. Adv.  
Ms. Kareena Fareed, Adv.

Mr. Udita Singh, AOR

Mr. Kanu Agarwal, Adv.

Ms. Shraddha Deshmukh, Adv.

Mr. Digvijay Dam, Adv.

Mr. Rajesh Ranjan, Adv.

Mr. Anandh Venkataramani, Adv.

Mrs. Vijayalakshmi Venkataramani, Adv.

Mr. Vinayak Mehrotra, Adv.

Ms. Mansi Sood, Adv.

Mr. Chitvan Singhal, Adv.

Ms. Sonali Jain, Adv.

Mr. Abhishek Kumar Pandey, Adv.

Mr. Raman Yadav, Adv.

Ms. Sneha Kalita, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Puneet Bali, Sr. Adv.

Mr. Aditya Soni, Adv.

Mr. Rishi Malhotra, AOR

Mr. Tuhin, AOR

Applicant-in-person

Mr. B.A. Wadhmare, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Niharika Dwevedi, Adv.

Mr. Ravish Kumar Goyal, Adv.

Mr. Amit Kumar Chawla, Adv.

Ms. Shweta Sand, Adv.

Mr. Nitin Shurma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard Ms. Indira Jaising, learned senior  
counsel for one hour and forty five minutes and  
Mr. Vikas Singh, learned senior counsel for fifteen  
minutes.

List tomorrow (16.03.2023) as part-heard.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)